

any of the bulk drugs recommended for price control by the Kelkar Committee have been exempted from price control.

Guidelines for manufacture of alcohol

1155. SHRI RAM BAHADUR SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that there are no set norms or guidelines for setting up new capacities for the manufacture of alcohol for potable purposes from raw material;

(b) whether there are guidelines for the manufacture of alcohol from molasses;

(c) whether Government have received any request for issuing guidelines on new alcohol units :

(d) whether Government have taken any decision on the request; and

(e) if so, the details thereof ?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) : (a) to (e) There is ban on new capacities/expansion of capacities for manufacture of alcohol from molasses for potable purposes, except in the case of 100 per cent Export Oriented Units. Recently, the Government of India has decided to relax the ban on manufacture of alcoholic drinks from raw-materials other than molasses. Guidelines for sanctioning new licences under this policy will be issued shortly.

Need for alternative source of energy

1156. SHRI ATAUR RAHMAN :
SHRI MANIK REDDY :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government are working on alternative source of energy like compressed natural gas in view of the growing prices of petrol, diesel etc;

(b) if so, what is the stage of development made by the Research and Development Wing, if any, and what are the difficulties faced by the scientists ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM) : (a) and (b) The usage of compressed natural gas (CNG), as an automotive fuel for the substitution of diesel/petrol has been taken up by ONGC on an experimental basis at various operational centres namely, Bombay, Rajamundry (A.P.), Gujarat and Irupura to examine the suitability and economic viability of this alternative in Indian conditions.

Cost study of production of man-made fibres and yarns

1157. SHRI D. P. JADEJA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government had asked the Bureau of Industrial Costs and Prices to conduct a study on the cost of production of the man-made fibres and yarns so as to determine the fair selling price;

(b) if so, the results of the study and steps taken to check imports of man-made fibre or yarn or fabric when the fair prices are determined; and

(c) the details of Government's policy in this regard ?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) : (a) The Bureau of Industrial Costs and Prices (BICP) has been asked to conduct a cost study of polyester staple fibre and polyester filament yarn industries.

(b) and (c) The BICP has not finalised the cost study report yet.

Quality of BHEL Equipment

1158. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the State Electricity